

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P. (S) No. 1959 of 2016

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Pushpa Bage.

... ..Petitioner

**-Versus-**

The State of Jharkhand & Ors.

... ..Respondents

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**

**(Through: Video Conferencing)**

For the Petitioner : xxx

For the Respondents : xxx

**08/ 22.04.2021**

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In view of the resolution as contained in reference No. 1165-1201/2021

dated 18.04.2021 passed by the Jharkhand State Bar Council, nobody appears for the parties.

Respondents are directed to file counter-affidavit.

Put up this case after two weeks.

**[Dr. S.N.Pathak,J]**

P.K.S.